

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD**

This is the 06<sup>th</sup> day of December, 2018.

ORIGINAL APPLICATION NO. 330/01284/2018

Present:

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Vishnu Prasad Tiwari (PN 2496) S.K. –II, son of Late Vireshwar Tiwari, CSD Depot, 15 Balbir Road, Dehradun 226002 (Resident of 86/400 Dev Nagar, District Kanpur).

.....Applicant.

By Advocate: Shri Harinder Prasad

**VERSUS**

1. Union of India, through the Secretary to Government of India, Ministry of Defence, New Delhi.
2. General Manager, Canteen Stores Department Adelphi, 119 M.K. Road, Bumbai – 400020.
3. Deputy General Manager (P), Canteen Stores Department Adelphi, 119-M.K. Road, Bumbai – 400020.
4. Area Manager, Canteen Stores Department, Dehradun.
5. Area Manager, Canteen Stores Department, Masimpur.

.....Respondents

By Advocate : Shri Ram Kumar Verma

**ORDER**

**BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Heard Shri Harinder Prasad, learned counsel for the applicant and Shri Ram Kumar Verma, learned counsel for the respondents.

2. At the outset, learned counsel for the applicant submitted that the grievance of applicant might be redressed if the respondent No.2/competent authority is directed to dispose of his pending appeal dated 02.11.2018 (Annexure A-4) and pass a reasoned and speaking order within a stipulated period of time.

4. In view of the above, the O.A. is disposed of at the admission stage with a direction to the respondent No.2/Competent Authority to consider and dispose of the representation of the applicant dated 02.11.2018 (Annexure A-4), by passing a reasoned and speaking order within a period of 2 months from the date of receipt of a certified copy of this order under intimation to the applicant and till disposal of his representation, the applicant shall not be relieved, if he is not relieved as on today. It is made clear that we have not examined the merits of the case while passing this order. No order as to costs.

**(Mohd. Jamshed)**

Member (A)

**(Rakesh Sagar Jain)**

Member (J)

Manish/-